

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 05.07.2019

**ORDER NO. 140 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 124 of 2019 for CESTAT, Mumbai constituting Division Bench as follows:-

On **10/07/2019** at **02.30 p.m.** Hon'ble Sh. S. K. Mohanty, Member (J) and Hon'ble Sh. P. Anjani Kumar, Member (T) will hear the following ROM Applications:-

E/ROM/85349/2019 in E/752/2009

E/ROM/85405/2019 in E/657/2010

By order,



**(Bineesh Kumar K.S.)**  
**Registrar**

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**Dy. Registrar**